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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 687/2023

In the matter of:

In re:- Air Quality Index in various Cities.

NDOH:-31.10.2025

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Filed by:

New Delhi:

Dated: 24th.10.2025

Govt. of NCT of Delhi

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 687/2023

IN THE MATTER OF:

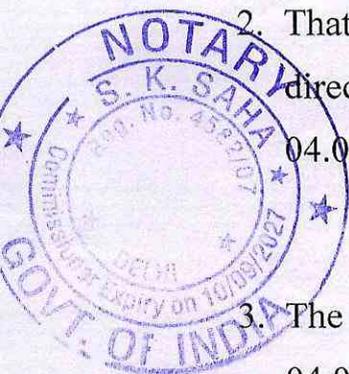
In re: Air Quality Index in various Cities.

AFFIDAVIT ON BEHALF OF GOVERNMENT OF NATIONAL CAPITAL
TERRITORY OF DELHI IN COMPLIANCE OF THE ORDER DATED
04.09.2025.

I, Nigam Agarwal, aged about 50 years, Director, Environment
Department, Government of NCT of Delhi, having office at 6th
Level, Delhi Secretariat, ITO, Delhi - 110002, do hereby solemnly
affirm and state as under:

1. That, I am working as Director, Environment Department and am
conversant with the facts of the present case on the basis of record
maintained by Environment Department in its ordinary course. The
department also sought information from the Delhi Pollution Control
Committee on the subject.
2. That the present affidavit is being filed in compliance with the
direction contained in the order passed by this Hon'ble Tribunal on
04.09.2025.
3. The Hon'ble Tribunal took up the above referred matter on
04.09.2025 and *it has been pointed out that all the States/Union*

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Territories where these 131 cities are located have already been impleaded and served. Hence, we direct the Secretary, Environment Department of these States/UTs to take expeditious steps for completing the source apportionment study concerning air pollution in these cities expeditiously and place on record the status of the source apportionment study in these cities and consequential revision of the city action plan. Let the affidavit to this effect be filed by the Secretary, Environment Department of the concerned States/UTs within six weeks

4. That, City of Delhi is part of National Clean Air Program (NCAP) launched by Ministry of Environment, Forest & Climate Change, Government of India, where a series of interventions in various sectors [transport /road dust/waste and biomass burning etc.] with respect to ambient air quality are being planned and implemented as part of air pollution mitigation measures; and 40% reduction of Particulate Matter (PM10 and PM2.5) concentration is being targeted by 2026.

5. That, GNCTD has already submitted earlier status report on behalf of the GNCTD with respect to order dated 15.12.2023 before this Hon'ble Tribunal on 14.02.2024. The information provided in the earlier status report is reproduced below.

6. That, following three source Apportionment Studies have been completed/ undertaken by GNCTD and DPCC:

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- (i) Comprehensive study on Air Pollution and Green House Gases in Delhi- 2016' conducted by IIT-Kanpur
- (ii) Source Apportionment of Ambient Particulate Matter during Winter Season in Delhi-2017 conducted by IIT-Madras & IIT-Delhi.
- (iii) That, Real-Time Source Apportionment and Forecasting for Advance Air Pollution Management in Delhi (2023)" conducted by IIT Kanpur led consortium of organizations (IIT-Kanpur, IIT-Delhi, The Energy Research Institute, Air Shed and Indian Institute of Science Education and Research- Mohali) has not been approved.

7. That the City Air Action Plan prepared and submitted by the Department of Environment and the Delhi Pollution Control Committee (DPCC) has been duly approved and is available at <https://cpcb.nic.in/Actionplan/Delhi.pdf>. The submitted Annual Action Plan has been prepared in compliance with the directions of the Hon'ble NGT contained in its order dated 08.10.2018 passed in Original Application No. 681/2018.

8. That thereafter, the Environment Action Plan considering its comprehensive and integrative approach towards air quality management, was adopted as the State Action Plan for Clean Air and submitted to the Central Pollution Control Board in compliance with the directions of the Hon'ble National Green Tribunal vide order dated 11.12.2024 in Original Application No. 159 of 2021 (SZ). Status of Source Apportionment Study is given in Annexure -A.

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9. That this affidavit is being filed with the prior approval of Secretary (Environment), GNCTD. It is therefore requested to this Hon'ble Tribunal that the present affidavit may kindly be taken on record.

I Identify the Deponent who has Signed/Put Thumb Impression in my Presence

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Nigam Agarwal

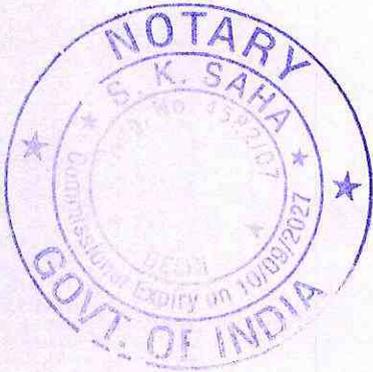
DEPONENT
NIGAM AGARWAL
Director (Environment)
Department of Environment
Govt. of NCT of Delhi

Verified at New Delhi on this ___ day of October, 2025.

24 OCT 2025

Nigam Agarwal

DEPONENT
NIGAM AGARWAL
Director (Environment)
Department of Environment
Govt. of NCT of Delhi



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I, *Nigam Agarwal*
do hereby declare that the contents of the above affidavit have been read & explained to me and are true and correct to the best of my knowledge.

Notary Public (Govt. of

24 OCT 2025

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Annexure-A

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No	State	S. No	City	Institute carrying out SA study	MoU Signed/Work ordered	Air Quality Monitoring	Emission Inventory	Receptor Modelling	Dispersion Modelling	Evaluation of Control Scenarios	Final Peer Reviewed Report expected to be submitted	Refinement in City Plan
	(A)	26	(B)	(C)	(D)	(E)	(F)	(G)	(H)	(I)		
1	Delhi	Comprehensive Study on Air Pollution and Green House Gases (GHGs) in Delhi 2016	Delhi	Department of Civil Engineering Indian Institute of Technology Kanpur	Yes	Yes	Yes	Yes	Yes	-	-	-
2	Delhi	Source Apportionment of Ambient Particulate matter During Winter Season in Delhi 2017	Delhi	Department of Civil Engineering IIT Madras & Department of Civil Engineering IIT Delhi	Yes	Yes	Yes	Yes	Yes	-	-	-